

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

GROUP – A

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022)****(25.09.2023 to 20.10.2023)****(First Week – 25.09.2023 to 30.09.2023)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>25.09.2023 (Monday)</b>  <b>(Joint Session)</b>	Inauguration of the Course & Introduction Sessions & General Discussion with participants with respect to understanding and assessment of First Phase Institutional Training and submission of Field Diary  By: <b>Officers of the Academy</b>	Brief overview of the course, introduction of participants and sharing of views of participants regarding Second Phase Field Training and identify the issues to be addressed in Second Phase Training  By: <b>Officers of the Academy</b>	Discussion on Presentation of plaint with documents and application under section 80(2) CPC and 319 (3) M.P. Municipality Act  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Feedback of the participants and discussion on working in various sections of the Court (i.e. Record room and Malkhana)  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Feedback of the participants and discussion on working in various sections of the Court (i.e. Nazarat and Copying)  By: <b>Smt. Namita Dwivedi Assistant Director, MPSJA</b>
<b>26.09.2023 (Tuesday)</b>	Discussion on – Key issues relating to Police Remand, Judicial Remand and transit remand  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>  <b>(Joint Session)</b>	Discussion and sharing of problems relating to appearance of parties – Consequence of their non-appearance with special reference to Order 9 and Order 17 Rules 2 and 3 CPC, Filing of Written Statement and dealing with Section 148  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Discussion and sharing of problems on return and rejection of plaint  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Exercise writing: Ex-1  Presentation and Registration of a Plaint with I.A. 1 of Section 80 CPC and I.A. 2 of O. 39 R. 3 CPC  By: <b>Officers of the Academy</b>	Exercise Discussion Ex-1  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>  <b>(Joint Session)</b>
<b>27.09.2023 (Wednesday)</b>	Discussion on law relating to interim and final custody of property under Special Acts – Exercise Act, Forest Act, Wild Life Protection Act and Govansh Vadh Pratishedh Adhinyam etc.  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	<b>Participants to attend the programme of foundation laying ceremony of new building of High Court of MP at IIITDM, Dumna Road, Jabalpur.</b>			

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
<b>28.09.2023</b> <b>(Thursday)</b>	<b><i>HOLIDAY ON ACCOUNT OF ID-MILAD UN-NABI</i></b> <b>Write an order on an application return of plaint and rejection of plaint and submitted on 29.09.2023 at 10:00 am Ex-2 &amp; 3</b>				
<b>29.09.2023</b> <b>(Friday)</b>	Discussion on Order 22 CPC and Rules 3, 4, 5, 9 & 10 CPC  By: <b>Shri Amit Singh Sisodia</b> <b>OSD, MPSJA</b>	Discussion on adjournments (Order 17 CPC and expeditious trial in civil cases)  By: <b>Shri Padmesh Shah</b> <b>Addl. Director, MPSJA</b>	Exercise writing: Ex-4  Exercise relating to Order 9 Rule 7 CPC  By: <b>Officers of the Academy</b>	Key issues relating to Cognizance in Criminal cases; Generally, Scrutiny of charge-sheet  By: <b>Smt. S. Vineeta</b> <b>Faculty Member (Jr. 2),</b> <b>MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion Ex-4  By: <b>Shri Padmesh Shah</b> <b>Addl. Director, MPSJA</b>  <b>(Joint Session)</b>
<b>30.09.2023</b> <b>(Saturday)</b>	Law relating to Temporary Injunction  By: <b>Shri Tajinder Singh Ajmani</b> <b>Faculty Member (Sr.),</b> <b>MPSJA</b>	Framing of issues – Discussion on law and problems  By: <b>Shri Amit Singh Sisodia</b> <b>OSD, MPSJA</b>	Discussion on – Key issues relating to regular bail and compulsory bail  By: <b>Shri Manish Sharma</b> <b>Faculty Member (Jr. 1),</b> <b>MPSJA</b>  <b>(Joint Session)</b>	Key issues relating to private complaints dealing with applications under Section 156 (3) CrPC  By: <b>Shri Sandeep Sharma</b> <b>Registrar (Judl.-II),</b> <b>High Court of M.P.,</b> <b>Jabalpur</b>  <b>(Joint Session)</b>	Exercise Discussion Ex-2 & 3 & Open interactive session  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>

**Note:**

- (1) The Time Table is subject to change as per exigencies.
- (2) Tea Breaks 11.30 am to 11.45 am and 3.15 pm 3.30 pm.
- (3) Lunch Break 1.15 pm to 2.00 pm.
- (4) **Use of Cell Phones in lecture room is strictly prohibited**

**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

GROUP – B

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022)****(25.09.2023 to 20.10.2023)****(First Week – 25.09.2023 to 30.09.2023)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>25.09.2023 (Monday)</b>  <b>(Joint Session)</b>	Inauguration of the Course & Introduction Sessions & General Discussion with participants with respect to understanding and assessment of First Phase Institutional Training and submission of Field Diary  By: <b>Officers of the Academy</b>	Brief overview of the course, introduction of participants and sharing of views of participants regarding Second Phase Field Training and identify the issues to be addressed in Second Phase Training  By: <b>Officers of the Academy</b>	Discussion on Presentation of plaint with documents and application under section 80(2) CPC and 319 (3) M.P. Municipality Act  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Feedback of the participants and discussion on working in various sections of the Court (i.e. Record room and Malkhana)  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Feedback of the participants and discussion on working in various sections of the Court (i.e. Nazarat and Copying)  By: <b>Smt. Namita Dwivedi Assistant Director, MPSJA</b>
<b>26.09.2023 (Tuesday)</b>	Discussion on – Key issues relating to Police Remand, Judicial Remand and transit remand  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>  <b>(Joint Session)</b>	Discussion and sharing of problems on return and rejection of plaint  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Discussion and sharing of problems relating to appearance of parties – Consequence of their non-appearance with special reference to Order 9 and Order 17 Rules 2 and 3 CPC, Filing of Written Statement and dealing with Section 148  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Exercise writing: Ex-1  Presentation and Registration of a Plaint with I.A. 1 of Section 80 CPC and I.A. 2 of O. 39 R. 3 CPC  By: <b>Officers of the Academy</b>	Exercise Discussion Ex-1  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>  <b>(Joint Session)</b>
<b>27.09.2023 (Wednesday)</b>  <b>(Joint Session)</b>	Discussion on law relating to interim and final custody of property under Special Acts – Exercise Act, Forest Act, Wild Life Protection Act and Govansh Vadh Pratishehdh Adhinyam etc.  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	<b>Participants to attend the programme of foundation laying ceremony of new building of High Court of MP at IIITDM, Dumna Road, Jabalpur.</b>			

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
<b>28.09.2023</b> <b>(Thursday)</b>	<b><i>HOLIDAY ON ACCOUNT OF ID-MILAD UN-NABI</i></b> <b>Write an order on an application return of plaint and rejection of plaint and submitted on 29.09.2023 at 10:00 am Ex-2 &amp; 3</b>				
<b>29.09.2023</b> <b>(Friday)</b>	Discussion on adjournments (Order 17 CPC and expeditious trial in civil cases)  By: <b>Shri Padmesh Shah</b> <b>Addl. Director, MPSJA</b>	Discussion on Order 22 CPC and Rules 3, 4, 5, 9 & 10 CPC  By: <b>Shri Amit Singh Sisodia</b> <b>OSD, MPSJA</b>	Exercise writing: Ex-4 Exercise relating to Order 9 Rule 7 CPC  By: <b>Officers of the Academy</b>	Key issues relating to Cognizance in Criminal cases; Generally, Scrutiny of charge-sheet  By: <b>Smt. S. Vineeta</b> <b>Faculty Member (Jr. 2),</b> <b>MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion Ex-4  By: <b>Shri Padmesh Shah</b> <b>Addl. Director, MPSJA</b>  <b>(Joint Session)</b>
<b>30.09.2023</b> <b>(Saturday)</b>	Framing of issues – Discussion on law and problems  By: <b>Shri Amit Singh Sisodia</b> <b>OSD, MPSJA</b>	Law relating to Temporary Injunction  By: <b>Shri Tajinder Singh Ajmani</b> <b>Faculty Member (Sr.),</b> <b>MPSJA</b>	Discussion on – Key issues relating to regular bail and compulsory bail  By: <b>Shri Manish Sharma</b> <b>Faculty Member (Jr. 1),</b> <b>MPSJA</b>  <b>(Joint Session)</b>	Key issues relating to private complaints dealing with applications under Section 156 (3) CrPC  By: <b>Shri Sandeep Sharma</b> <b>Registrar (Judl.-II),</b> <b>High Court of M.P.,</b> <b>Jabalpur</b>  <b>(Joint Session)</b>	Exercise Discussion Ex-2 & 3 & Open interactive session  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>

**Note:**

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- (2) Tea Breaks 11.30 am to 11.45 am and 3.15 pm 3.30 pm.
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**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022)  
(25.09.2023 to 20.10.2023)**

**GROUP – A**

**(Second Week – 01.10.2023 to 07.10.2023)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>01.10.2023 (Sunday)</b>  (Half Day Joint Session)	Discussion on recording of evidence and dealing with objections in civil cases  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	How to prove documents and issues relating to admissibility of documents in Civil Cases  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Exercise writing:  First Order Sheet in Criminal Case alongwith bail Ex-5  By: <b>Officers of the Academy</b>		
<b>02.10.2023 (Monday)</b>	<b><i>HOLIDAY ON ACCOUNT OF GANDHI JAYANTI</i></b> <b>Write an order on an application for temporary Injunction and submitted on 03.10.2023 at 10:00 am Ex-6</b>				
<b>03.10.2023 (Tuesday)</b>	Discussion on breach of injunction order under Order 39 Rule 2-A CPC  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Law relating to amendment of plaint (Order 6 Rules 17 and 18 CPC) and Section 153 CPC  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Exercise writing: Ex-7  Exercise relating to Order 6 Rule 17 CPC  By: <b>Officers of the Academy</b>	Trial in Criminal Cases – Proceeding in absence of accused and dispensation with personal attendance (Sections 299 & 317 CrPC)  By: <b>Shri Devrath Singh Deputy Director, MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex- 7  Exercise relating to Order 6 Rule 17 CPC  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>  <b>(Joint Session)</b>
<b>04.10.2023 (Wednesday)</b>	Key issues relating to framing of issues  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Interim maintenance application under section 125 CrPC  By: <b>Smt. Namita Dwivedi Assistant Director, MPSJA</b>	Exercise Discussion: Ex- 5  cognizance in Police case along with exercises on bail  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA</b>  <b>(Joint Session)</b>	Key issues relating to framing of preliminary and final decree in different type of suits and objection relating to decree  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex-6  Exercise relating to Temporary Injunction  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>  <b>(Joint Session)</b>

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
<b>05.10.2023</b> <b>(Thursday)</b>	Discussion on – Withdrawal of civil suit and Compromise (Order 23 Rule 1 and 3 CPC)  By: <b>Shri Tajinder Singh Ajmani</b> Faculty Member (Sr.), MPSJA	Key issues relating to Order 33 CPC and Section 35 of the Court Fees Act  By: <b>Shri Amit Singh Sisodia</b> OSD, MPSJA	Exercise writing: Ex- 9  Framing of Issues  By: <b>Officers of the Academy</b>	Discussion on – Key issues relating to Will & Its Execution and Proof  By: <b>Shri Padmesh Shah</b> Addl. Director, MPSJA	Exercise Discussion: Ex-9  Framing of Issues  By: <b>Shri Amit Singh Sisodia</b> OSD, MPSJA
<b>06.10.2023</b> <b>(Friday)</b>  (Joint Session)	Law relating to eviction of tenants  (Contd.....)  By: <b>Shri Amit Singh Sisodia</b> OSD, MPSJA	Law relating to eviction of tenants  By: <b>Shri Amit Singh Sisodia</b> OSD, MPSJA	Exercise writing:  Interim maintenance (Ex-10)  By: <b>Officers of the Academy</b>	Framing of charge  (Part – I)  By: <b>Director, MPSJA</b>	Exercise Discussion: Ex-10  Interim maintenance  By: <b>Smt. Namita Dwivedi</b> Assistant Director, MPSJA
<b>07.10.2023</b> <b>(Saturday)</b>  (Joint Session)	Framing of charge (Part – II) and concept of Group liability  By: <b>Director, MPSJA</b>  & <b>Shri Tajinder Singh Ajmani</b> Faculty Member (Sr.), MPSJA	Exercise writing: Ex-11  Order writing – Interim custody of seized vehicle and other property  By: <b>Officers of the Academy</b>	Key issues relating to Judgment writing in Criminal Cases  (Contd.....)  By: <b>Hon'ble Shri Justice N.K. Gupta</b> Lokayukt, Madhya Pradesh & Former Judge, High Court of M.P.	Key issues relating to Judgment writing in Criminal Cases  By: <b>Hon'ble Shri Justice N.K. Gupta</b> Lokayukt, Madhya Pradesh & Former Judge, High Court of M.P.	Exercise Discussion: Ex-11 & Open interactive session  By: <b>Officers of the Academy</b>  (Joint Session)

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- (3) Lunch Break 1.15 pm to 2.00 pm.
- (4) **Use of Cell Phones in lecture room is strictly prohibited**
- (5) **Judgment writing Criminal case to be submitted on 09.10.2023 at 10:00 am (Ex-08)**
- (6) **Write an order on – Application for Registration of Private Compliant to be submitted on 09.10.2023 at 10:00 am (Ex-12)**

**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022)**

**GROUP – B**

**(25.09.2023 to 20.10.2023)**

**(Second Week – 01.10.2023 to 07.10.2023)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>01.10.2023 (Sunday)</b>  (Half Day Joint Session)	Discussion on recording of evidence and dealing with objections in civil cases  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	How to prove documents and issues relating to admissibility of documents in Civil Cases  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Exercise writing:  First Order Sheet in Criminal Case alongwith bail Ex-5  By: <b>Officers of the Academy</b>		
<b>02.10.2023 (Monday)</b>	<b><i>HOLIDAY ON ACCOUNT OF GANDHI JAYANTI</i></b> <b>Write an order on an application for temporary Injunction and submitted on 03.10.2023 at 10:00 am Ex-6</b>				
<b>03.10.2023 (Tuesday)</b>	Law relating to amendment of plaint (Order 6 Rules 17 and 18 CPC) and Section 153 CPC  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Discussion on breach of injunction order under Order 39 Rule 2-A CPC  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Exercise writing: Ex-7  Exercise relating to Order 6 Rule 17 CPC  By: <b>Officers of the Academy</b>	Trial in Criminal Cases – Proceeding in absence of accused and dispensation with personal attendance (Sections 299 & 317 CrPC)  By: <b>Shri Devrath Singh Deputy Director, MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex- 7  Exercise relating to Order 6 Rule 17 CPC  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>  <b>(Joint Session)</b>
<b>04.10.2023 (Wednesday)</b>	Interim maintenance application under section 125 CrPC  By: <b>Smt. Namita Dwivedi Assistant Director, MPSJA</b>	Key issues relating to framing of issues  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Exercise Discussion: Ex- 5  cognizance in Police case along with exercises on bail  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA</b>  <b>(Joint Session)</b>	Key issues relating to framing of preliminary and final decree in different type of suits and objection relating to decree  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex-6  Exercise relating to Temporary Injunction  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>  <b>(Joint Session)</b>

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>05.10.2023 (Thursday)</b>	Key issues relating to Order 33 CPC and Section 35 of the Court Fees Act  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Discussion on – Withdrawal of civil suit and Compromise (Order 23 Rule 1 and 3 CPC)  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Exercise writing: Ex- 9 Framing of Issues  By: <b>Officers of the Academy</b>	Discussion on – Key issues relating to Will & Its Execution and Proof  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex-9 Framing of Issues  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>  <b>(Joint Session)</b>
<b>06.10.2023 (Friday)</b>  <b>(Joint Session)</b>	Law relating to eviction of tenants  (Contd.....)  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Law relating to eviction of tenants  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Exercise writing: Interim maintenance (Ex-10)  By: <b>Officers of the Academy</b>	Framing of charge  (Part – I)  By: <b>Director, MPSJA</b>	Exercise Discussion: Ex-10 Interim maintenance  By: <b>Smt. Namita Dwivedi Assistant Director, MPSJA</b>
<b>07.10.2023 (Saturday)</b>  <b>(Joint Session)</b>	Framing of charge (Part – II) and concept of Group liability  By: <b>Director, MPSJA</b>  & <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Exercise writing: Ex-11 Order writing – Interim custody of seized vehicle and other property  By: <b>Officers of the Academy</b>	Key issues relating to Judgment writing in Criminal Cases  (Contd.....)  By: <b>Hon'ble Shri Justice N.K. Gupta Lokayukt, Madhya Pradesh &amp; Former Judge, High Court of M.P.</b>	Key issues relating to Judgment writing in Criminal Cases  By: <b>Hon'ble Shri Justice N.K. Gupta Lokayukt, Madhya Pradesh &amp; Former Judge, High Court of M.P.</b>	Exercise Discussion: Ex-11 & Open interactive session  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>

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- (5) **Judgment writing Criminal case to be submitted on 09.10.2023 at 10:00 am (Ex-08)**
- (6) **Write an order on – Application for Registration of Private Compliant to be submitted on 09.10.2023 at 10:00 am (Ex-12)**

**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

GROUP – A

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022)**

**(25.09.2023 to 20.10.2023)**

**(Third Week – 09.10.2023 to 14.10.2023)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>09.10.2023 (Monday)</b>	Introduction of Cyber Crime and Cyber Security & admissibility of electronic evidence  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Key issues relating to M.P. Land Revenue Code,1959  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Exercise writing: Ex-13  Framing of Charge (2 Cases)  By: <b>Officers of the Academy</b>	Discussion on – Key issues relating to Expeditious Trial of Criminal Cases and recording of evidence and disposal of Interim Applications  (Part – I)  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex-13  Framing of Charge (2 Cases)  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>
<b>10.10.2023 (Tuesday)</b>	Discussion on – Key issues relating to Expeditious Trial of Criminal Cases and recording of evidence and disposal of Interim Applications  (Part – II)  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Discussion on – Order 26 Rule 9 and Order 39 Rule 7 CPC  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Exercise writing: Ex-14  Private complaint  By: <b>Officers of the Academy</b>	An overview of cases relating to 498A IPC and Dowry Prohibition Act, 1961  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex-14  Private complaint  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>
<b>11.10.2023 (Wednesday)</b>	An overview of important provisions relating to Stamp Act, 1899 (with reference to impounding of documents)  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Key issues relating to custodial death, Police Act and 323 CrPC  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Exercise writing: Ex-15 & 16  Order 7 Rule 14 CPC and Order 8 Rule 1(3) CPC  By: <b>Officers of the Academy</b>	Issues relating to cancellation of bail and Forfeiture of bail bonds – Procedure and related aspects (446 CrPC)  By: <b>Shri Devrath Singh Deputy Director, MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex-15 & 16  Order 7 Rule 14 CPC and Order 8 Rule 1(3) CPC  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>  <b>Write an order on an application Under Section 311 CrPC and submitted on 13.10.2023 at 10:00 am Ex- 17</b>

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>12.10.2023 (Thursday)</b>  (Joint Session)	Law relating to succession to Hindu male and female  (Contd.....)  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Law relating to succession to Hindu male and female  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Exercise writing: Ex-18  Section 313 CrPC  By: <b>Officers of the Academy</b>	Marshalling and appreciation of evidence in criminal cases  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Exercise Discussion: Ex-18  Section 313 CrPC  By: <b>Officers of the Academy</b>
<b>13.10.2023 (Friday)</b>  (Joint Session)	Introduction to protection of Women from Domestic Violence Act, 2005  By: <b>Smt. Vishveshwari Mishra Civil Judge, Senior Division, Jabalpur</b>	Key issues relating to Adverse possession and right of easement  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA</b>	Exercise writing: Ex-19  Section 23 Domestic Violence Act  By: <b>Officers of the Academy</b>	Law relating to execution  Part – I  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Exercise Discussion Ex-19  Section 23 Domestic Violence Act  By: <b>Officers of the Academy</b>
<b>14.10.2023 (Saturday)</b>  (Joint Session)	Discussion on – Court Fees Act and Suits Valuation Act  (Contd.....)  By: <b>Shri Jayant Sharma District &amp; Additional Sessions Judge, Bhopal</b>	Discussion on –Court Fees Act and Suits Valuation Act  By: <b>Shri Jayant Sharma District &amp; Additional Sessions Judge, Bhopal</b>	Issues relating to judgement writing (Civil)  (Contd.....)  By: <b>Director, MPSJA</b>	Issues relating to judgement writing (Civil)  By: <b>Director, MPSJA</b>	Open interactive session  By: <b>Officers of the Academy</b>

**Note:**

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- (2) Tea Breaks 11.30 am to 11.45 am and 3.15 pm 3.30 pm.
- (3) Lunch Break 1.15 pm to 2.00 pm.
- (4) **Use of Cell Phones in lecture room is strictly prohibited**
- (5) **Judgment writing Civil case to be submitted on 16.10.2023 at 10:00 am (Ex-20 )**

**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**GROUP – B**

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022)**

**(25.09.2023 to 20.10.2023)**

**(Third Week – 09.10.2023 to 14.10.2023)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>09.10.2023 (Monday)</b>	Key issues relating to M.P. Land Revenue Code, 1959  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Introduction of Cyber Crime and Cyber Security & admissibility of electronic evidence  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Exercise writing: Ex-13  Framing of Charge (2 Cases)  By: <b>Officers of the Academy</b>	Discussion on – Key issues relating to Expeditious Trial of Criminal Cases and recording of evidence and disposal of Interim Applications  (Part – I)  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex-13  Framing of Charge (2 Cases)  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>
<b>10.10.2023 (Tuesday)</b>	Discussion on – Order 26 Rule 9 and Order 39 Rule 7 CPC  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Discussion on – Key issues relating to Expeditious Trial of Criminal Cases and recording of evidence and disposal of Interim Applications  (Part – II)  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Exercise writing: Ex-14  Private complaint  By: <b>Officers of the Academy</b>	An overview of cases relating to 498A IPC and Dowry Prohibition Act, 1961  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex-14  Private complaint  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>
<b>11.10.2023 (Wednesday)</b>	Key issues relating to custodial death, Police Act and 323 CrPC  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	An overview of important provisions relating to Stamp Act, 1899 (with reference to impounding of documents)  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Exercise writing: Ex-15 & 16  Order 7 Rule 14 CPC and Order 8 Rule 1(3) CPC  By: <b>Officers of the Academy</b>	Issues relating to cancellation of bail and Forfeiture of bail bonds – Procedure and related aspects (446 CrPC)  By: <b>Shri Devrath Singh Deputy Director, MPSJA</b>  <b>(Joint Session)</b>	Exercise Discussion: Ex-15 & 16  Order 7 Rule 14 CPC and Order 8 Rule 1(3) CPC  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>  <b>Write an order on an application Under Section 311 CrPC and submitted on 13.10.2023 at 10:00 am Ex- 17</b>

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>12.10.2023 (Thursday)</b>  (Joint Session)	Law relating to succession to Hindu male and female  (Contd.....)  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Law relating to succession to Hindu male and female  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Exercise writing: Ex-18  Section 313 CrPC  By: <b>Officers of the Academy</b>	Marshalling and appreciation of evidence in criminal cases  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Exercise Discussion: Ex-18  Section 313 CrPC  By: <b>Officers of the Academy</b>
<b>13.10.2023 (Friday)</b>  (Joint Session)	Introduction to protection of Women from Domestic Violence Act, 2005  By: <b>Smt. Vishveshwari Mishra Civil Judge, Senior Division, Jabalpur</b>	Key issues relating to Adverse possession and right of easement  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA</b>	Exercise writing: Ex-19  Section 23 Domestic Violence Act  By: <b>Officers of the Academy</b>	Law relating to execution  Part – I  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Exercise Discussion Ex-19  Section 23 Domestic Violence Act  By: <b>Officers of the Academy</b>
<b>14.10.2023 (Saturday)</b>  (Joint Session)	Discussion on – Court Fees Act and Suits Valuation Act  (Contd.....)  By: <b>Shri Jayant Sharma District &amp; Additional Sessions Judge, Bhopal</b>	Discussion on –Court Fees Act and Suits Valuation Act  By: <b>Shri Jayant Sharma District &amp; Additional Sessions Judge, Bhopal</b>	Issues relating to judgement writing (Civil)  (Contd.....)  By: <b>Director, MPSJA</b>	Issues relating to judgement writing (Civil)  By: <b>Director, MPSJA</b>	Open interactive session  By: <b>Officers of the Academy</b>

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- (2) Tea Breaks 11.30 am to 11.45 am and 3.15 pm 3.30 pm.
- (3) Lunch Break 1.15 pm to 2.00 pm.
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- (5) **Judgment writing Civil case to be submitted on 16.10.2023 at 10:00 am (Ex-20 )**

**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

GROUP – A

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022)**

**(25.09.2023 to 20.10.2023)**

**(Fourth Week – 16.10.2023 to 20.10.2023)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>16.10.2023 (Monday)</b>  (Joint Session)	Key issues relating to Juvenile Justice (Care and Protection of Children) Act, 2015  By: <b>Smt. Namita Dwivedi Assistant Director, MPSJA</b>	Discussion on issues relating to cases under Sections 279, 337, 338 and 304A IPC  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA</b>	Exercise writing: Ex-21 Age determination of accused  By: <b>Officers of the Academy</b>	Sentencing Policy and Section 325 CrPC and award of compensation under Section 357 CrPC  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Exercise Discussion: Ex-21 Age determination of accused  By: <b>Smt. Namita Dwivedi Assistant Director, MPSJA</b>
<b>17.10.2023 (Tuesday)</b>  (Joint Session)	Law relating to Execution  (Part – II)  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Key issues relating to Wild Life Protection Act, 1972 and Indian Forest Act, 1927 – Offences and Trial  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Discussion on issues relating to offences of theft  By: <b>Shri Devrath Singh Deputy Director, MPSJA</b>	Key issues relating to NDPS Act, 1985  By: <b>Director, MPSJA</b>	Exercise Discussion: Ex-17 Section 311 CrPC  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA</b>
<b>18.10.2023 (Wednesday)</b>	Key issues relating to Negotiable Instruments Act, 1881  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Key issues relating to offences under Arms Act, 1959, Excise Act, 1915 and Govansh Pratishedh Adhinyam Act  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Exercise Discussion: Ex-20 Civil Judgment  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>  <b>(Joint Session)</b>	Coercive methods for appearance of accused and witness in criminal cases & Issues relating to Motor Vehicles Act, 1988  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>  <b>(Joint Session)</b>	Queries for handling day-to-day work of board (Civil)  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>19.10.2023 (Thursday)</b>  (Joint Session)	Key issues relating to pauper suits against minor and summary suits  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Law relating to Contempt of Courts Act, 1971  By: <b>Director, MPSJA</b>	Medical Jurisprudence in the context of appreciation of injuries in Magisterial Trials  By: <b>Dr. Vivek Shrivastava Assistant Professor, NSCB Medical College, Jabalpur</b>		Importance of ethics in context of Mahatma Gandhi  By: <b>Dr. Arvind Dubey Gwalior</b>
<b>20.10.2023 (Friday)</b>  (Joint Session)	Imposition of cost in civil matters and consequences of its non-compliance  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Open interactive session  By: <b>Officers of the Academy</b>	Valedictory Session  By: <b>Officers of the Academy</b>		

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**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**GROUP – B**

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022)**

**(25.09.2023 to 20.10.2023)**

**(Fourth Week – 16.10.2023 to 20.10.2023)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
<b>16.10.2023 (Monday)</b>  <b>(Joint Session)</b>	Key issues relating to Juvenile Justice (Care and Protection of Children) Act, 2015  By: <b>Smt. Namita Dwivedi Assistant Director, MPSJA</b>	Discussion on issues relating to cases under Sections 279, 337, 338 and 304A IPC  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA</b>	Exercise writing: Ex-21 Age determination of accused  By: <b>Officers of the Academy</b>	Sentencing Policy and Section 325 CrPC and award of compensation under Section 357 CrPC  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Exercise Discussion: Ex-21 Age determination of accused  By: <b>Smt. Namita Dwivedi Assistant Director, MPSJA</b>
<b>17.10.2023 (Tuesday)</b>  <b>(Joint Session)</b>	Law relating to Execution  (Part – II)  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>	Key issues relating to Wild Life Protection Act, 1972 and Indian Forest Act, 1927 – Offences and Trial  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>	Discussion on issues relating to offences of theft  By: <b>Shri Devrath Singh Deputy Director, MPSJA</b>	Key issues relating to NDPS Act, 1985  By: <b>Director, MPSJA</b>	Exercise Discussion: Ex-17 Section 311 CrPC  By: <b>Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA</b>
<b>18.10.2023 (Wednesday)</b>	Key issues relating to offences under Arms Act, 1959, Excise Act, 1915 and Govansh Pratishedh Adhiniyam Act  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Key issues relating to Negotiable Instruments Act, 1881  By: <b>Shri Padmesh Shah Addl. Director, MPSJA</b>	Exercise Discussion: Ex-20 Civil Judgment  By: <b>Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA</b>  <b>(Joint Session)</b>	Coercive methods for appearance of accused and witness in criminal cases & Issues relating to Motor Vehicles Act, 1988  By: <b>Shri Manish Sharma Faculty Member (Jr. 1), MPSJA</b>  <b>(Joint Session)</b>	Queries for handling day-to-day work of board (Civil)  By: <b>Officers of the Academy</b>  <b>(Joint Session)</b>

<b>DATE/ DAY</b>	<b>SESSION – I 10:15 am to 11:30 am</b>	<b>SESSION – II 11:45 am to 01:15 pm</b>	<b>SESSION – III 2:00 pm to 3:15 pm</b>	<b>SESSION – IV 3:30 pm to 4:45 pm</b>	<b>SESSION – V 4:45 pm to 5:45 pm</b>
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<b>20.10.2023 (Friday)</b>  (Joint Session)	Imposition of cost in civil matters and consequences of its non-compliance  By: <b>Shri Amit Singh Sisodia OSD, MPSJA</b>	Open interactive session  By: <b>Officers of the Academy</b>	Valedictory Session  By: <b>Officers of the Academy</b>		

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**DIRECTOR**